

Central Administrative Tribunal  
Principal Bench, N. Delhi

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Q.A. 107/94

New Delhi, this the 21st Day of Feb., 1995

HON'BLE SHRI J.P. SHARMA, MEMBER(J)  
HON'BLE SHRI P.T. THIRUVENGADUM, MEMBER(A)

Ali Jan  
s/o Shri Noor Mohd.  
r/o 1842, Babu Park,  
Kotla Mubarakpur,  
New Delhi- 110 003.

(By Ms Bharti Sharma proxy for  
Mrs. Rani Chhabra)

Applicant.

Versus

Union of India through

1. Secretary,  
Ministry of Communication,  
Dept. of Telecommunication,  
Sanchar Bhawan,  
New Delhi.
2. Assistant Engineer,  
Group Exchange,  
Telephones Department,  
Aligarh.

(By Mrs. Raj Kumari Chopra, Advocate)

Respondents

JUDGEMENT(ORAL)

HON'BLE SHRI J.P. SHARMA, MEMBER (J)

The applicant harboured a grievance of termination of his service without complying the provisions of I.D. Act, 1947 and a letter dated 22nd April, 1987 of the Telecom Department. A notice was issued to the respondents and Mrs. Raj Kumari Chopra appeared for the respondents and opposed the admission taking objection that the applicant

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Ali Jan has filed a similar case before the Labour Court under Section 10 of the I.D. Act, 1947 which is registered as L-40012/201/92.

2. Ms. Bharti Sharma appears for Mrs. Rani Chhabra counsel for the applicant and states that in view of the fact that a similar matter is pending before the Labour Court, she may be permitted to withdraw the application. Mrs. RajKumari Chopra pointed out that she has been taking this objection when the case came up for hearing on admission before this Bench. Learned counsel for the respondent's also pointed out earlier that the present Application is not maintainable as the applicant has concealed the material and important fact from the notice of this Tribunal and made false statement in para No. 7 of the Original Application where it is stated that at present no other matter similar to the relief of the Present Application is pending in any other Bench or Court.

3. Since the applicant is withdrawing this application, the application is dismissed as withdrawn with no order as to costs.

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(P.T. THIRUVENGADUM)  
MEMBER(A)

J. P. SHARMA

(J.P. SHARMA)  
MEMBER(J)

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